NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

52. C.P. 221/(MB)/2019

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2022

NAME OF PARTIES: - Sakina K Diwani
V/s
Zenith Birla (India) Ltd

APPEARANCE :
FOR PETITIONER : Absent.
FOR RESPONDENT : Adv. Vandana Tiwari

Section: 73(4) of the Companies Act, 2013
ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List the matter for hearing on **19.01.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
28.11.2022
AARTI